Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 12	3 the IRRI (Incolvency Resolution Process for	Cornerate Persons) Regulations 2016
Fining under clause (ca) of sub-regulation (2) of regulation 1	5 the IDDI (Insolvency Resolution 1 locess lo	Corporate r croons/ Regulations, 2010

Sl. No.	Category of creditor		y of claims eived	Summary o	f claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	(Amount in ₹) Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	1	260403309	1	260403309	NIL	NIL	NIL	1	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	
7	Operational creditors (Government Dues)	1	253671	1	253671	NIL	NIL	NIL	7	
8	Operational creditors (other than Workmen andEmployees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	
	Total									

Annexure-1 Name of the corporate debtor: Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived			Details of cl	aim admitte	d		Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC	continge nt claim	dues, that may be set- off	not admitted	under verificati on	
	United Bank of India		26/12/2019	260403309		Fund based loan	Yes	Yes	No	100%	NIL	NIL	NIL	NIL	

Annexure-2 Name of the corporate debtor:Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.		Identification		of claim		Details	s of claim adm	itted		Amount of	Amount of		Amount of	Remarks, if any
No.	creditor	No.	rece	eived		1	1			0	any mutual		claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

Annexure – 3 Name of the corporate debtor: Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \mathbf{E})

	-				1										(Amount m V)
SI.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rec	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
			_		admitted		security	guarantee	party?	CoC		may be		on	
							interest	0	1 0			set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL									

Annexure – 4 Name of the corporate debtor: Nazar Inernational P Ltd; Date of commencement of CIRP:13/12/2019; List of creditors as on: 2/1/2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived		Deta	ils of claim a	dmitted		Amount of contingent	Amount of any mutual dues,	Amount of claim not	Amount of claim under	· · ·
110.	cicultor	110.	Date of	Amount	Amount of			Whether	% of voting	claim	that may beset-	admitted	verification	any
			receipt	claimed		claim claim covered by related share in					off			
					admitted									
NII	NIL	NIL	NIL	NIL	NIL									

Annexure – 5 Name of the corporate debtor: Nazar Interatinal P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

Sl. No.	Name of authorised	Name of	Identification No.		of claim eived		Details of	claim adm	itted	Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if any
	representative,	work		Date of		Amount of		Whether	0	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim admitted	of claim	related party?	in CoC, if applicable		may be set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL		F						

List of operational creditors (Workmen)

(Amount in₹)

Annexure – 6 Name of the corporate debtor: Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

List of operational creditors (Employees)

	Amount in₹) Remarks, if
Amount of	Romarks if
	Kemai KS, II
claim not	any
admitted	-

Annexure – 7 Name of the corporate debtor: Nazar International P Ltd.; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020 List of operational creditors (Government dues)

(Amount in₹)

Sl.	Detai	ls of Clai	imant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No.					ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi		Amount		Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed		claim	•	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1	Commer	State		14/2/2020	253671	253671	Tax dues			No	NIL	NIL	NIL	NIL	NIL	
	cial Tax															

Annexure – 8 Name of the corporate debtor: Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification		of claim			Details of c	laim admitted	ł		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	eived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	claim of claim covered by covered by related share in					dues,	admitted			
			-		admitted		security	guarantee	party?	CoC		that may			
							interest	0				be set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL								

Annexure – 9 Name of the corporate debtor: Nazar International P Ltd; Date of commencement of CIRP: 13/12/2019; List of creditors as on: 2/1/2020

(Amount in₹)

	1				1					1				(Amount Int)
Sl.	Name of	Identification	Details	of claim		Ι	Details of claim	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived						of	any mutual	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
			receipt		of claim	claim	covered by	covered by	related	nt claim	may be set-		verificati	
					admitted		security	guarantee	party?		off		on	
							interest	8	P • J •					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL							